

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 26th November, 2014

HC.XXX VII-09/2013/...3.2.0.../R. Cell #### In partial modification of earlier Notification no. HC. XXX VII-09/2013/182/R. Cell dated 22.07.2014, Corrigendum no. HC. XXX VII-09/2013/188/R. Cell dated 23.07.2014 and Notification no. HC. VII-04/2014/4469/A. dated 23.07.2014, the Hon'ble High Court has been pleased to notify that Smt. Bijay Lashmi Boruah, Additional District & Sessions Judge No. 1, Kamrup (M), Guwahati will not be entitled to any arrear salary (back wages), apart from notional fixation of pay, on her retrospective promotion to Grade-I in Assam Judicial Service.

By Order,



(R. Phukan)

REGISTRAR (VIGILANCE)

Memo No. HC.XXX VII-09/2013/...3.2.0...../R. Cell, Dated ..26..11..2014

Copy to:-

1. L.R. & Secretary to the Govt. of Assam, Judicial Dept., Dispur, Guwahati-6
2. Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati-29
3. Registrar (Judicial/ Admin.), Gauhati High Court, Guwahati.
4. Registrar cum Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, for favour of information of his Lordship.
5. District & Sessions Judge, Kamrup (M), Guwahati.
6. Smt. Bijay Lashmi Boruah, Additional District & Sessions Judge No. 1, Kamrup (M), Guwahati
7. Deputy Registrar (Appointment), Gauhati High Court, Guwahati.
8. System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the official website of the Gauhati High Court, immediately.
9. Administrative Officer (Judicial), Appointment Section, Gauhati High Court, Guwahati.
10. Deputy Director, Printing & Stationery, Assam, Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
11. C.A. to Registrar General, Gauhati High Court, Guwahati.



(R. Phukan)

REGISTRAR (VIGILANCE)

26-11-14